IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

C.P.42 of 1999

in

DA. Nol837 of 1996

Between:

Dated:11.6.99

1. ₩.Pandurangadu

2. V.B.V.Rangachary

. Applicants

And a

- Sri N.C.Sinha General Manager, S.C.Railway, Rail Nilayam, Sacunderabad.
- Sri S.P.Chowdhari, Chief Personnel Officer, S.C.Railway, Rail Nilayam, Secunderabad.
- 3. 3ri
 By.Chief Mechanical Engineer,
 Carriaga Repair Shop, S.C.Railway,
 Tirupathi, Chittoor District.
- Sri Chinnaiah Workshop Personnal Officer, Carriage Rapair Shop, S.C.Railway, Tirupathi, Chittoor District.

Respondents.

Counsel for the Applicants

: Mr.S.Ramakrishna Rao

Counsel for the Respondents

: Mr.V.Rageswara Rao

CORAM:

THE HON'BLE MR.R.RANGARAJAN : MEMBER (A)

THE HON BLE MR. 3. S. JAI PARAMESWARA MMEMBER (3)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:

The applicant has filed representation as per the directions in the Judgement in the O.A. He has been given the order. If he is aggrieved of that order he is at liberty to challange that order. There is no need to file the C.P.

The C.P. is closed.

Section Officer

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